

GOVERNMENT OF KARNATAKA

FEE 2 EPC 2024

Karnataka Government Secretariat
M.S.Building,
Bangaluru Dated:16.02.2024From:Principal Secretary to Government,
Forest Ecology and Environment (Ecology & Environment),
M.S.Buliding, Bangaluru.To,Registrar,
National Green Tribunal(Principal Bench),
Faridkot House, Copernicus Marg,
New Delhi-110 001.

Sir,

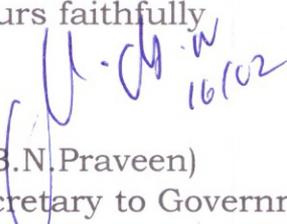
Sub: O.A.No:693/2023 filed before Hon'ble National
Green Tribunal, Principal Bench, New Delhi

Adverting to the captioned subject, your kind notice is drawn towards order passed by the Hon'ble National Green Tribunal in O.A. No:693/2023 wherein respondents have been directed file reports showing the sanctioned strength and working strength of staff in the concerned SPCBs/PCCs, CPCB the ratio of administrative, Ministerial and Technical staff in the SPCBs/PCCs, CPCB and the regulating and monitoring facilities which are available with the SPCBs/PCCs/CPCB. In respect of laboratories, the report will disclose the sanctioned strength and present working strength of staff, the infrastructure which is available in the labs and further need for equipment and infrastructure in those labs and the provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas, along with information vis-à-vis the information regarding the availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022).

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In pursuance of the direction of Hon'ble National Green Tribunal, the report and complimenting documents are obtained from the Karnataka State Pollution Control Board. Accordingly, I am directed to send the aforesaid report and documents for submission of the same before Hon'ble National Green Tribunal

Yours faithfully


(E.N. Praveen)

Under Secretary to Government
Forest, Ecology and Environment Department
(Environment & Ecology)


16/02/2024

Submission of report in respect of Karnataka State Pollution Control Board in Suo Motu matter O.A. 693/2023 "Pollution Control Board are the weak link"-reg.

Sl. No.	Issues	Report of KSPCB
1	Sanctioned and working strength of staff including the ratio of administrative, ministerial and technical staff.	<p>The Karnataka State Pollution Control Board's Staff Position as on 31.12.2023 is as under:</p> <p>Sanctioned Staff Strength – 723 Working Staff Strength – 290 Total Vacancy - 433</p> <p>The ratio of administrative, ministerial to technical (including scientific) is 111:179 (approximately 11:18)</p> <p>Abstract of staff strength sanctioned, working and vacant posts in KSPCB as on 31.12.2023 is enclosed as Annexure-I</p>
2	Regulating and monitoring facilities available along with the sanctioned strength and present working strength of staff of Labs.	<p>The Board is having Central Environmental laboratory (CEL-1&2) at Bangalore & Davangere & Seven Regional Laboratories at Mysore, Mangalore, Hassan, Belgaum, Dharwad, Raichur, Kalburgi.</p> <p>1) Details of Sanctioned Strength and Present Working Strength of Laboratory Staff as per Board Notification dated 12.05.2010 and 26.04.2017 is Enclosed as Annexure-II.</p> <p>i) Total Sanctioned Strength-CEL1-63 ii) Total working Strength- CEL 1 -28 iii) Total Sanctioned Strength- RL-58 iv) Total working Strength of Regional laboratories (including CEL-2)-24+8=32</p> <p>2) Details of Regulating and Monitoring facilities available along with the sanctioned strength and present working strength of field staff (Enclosed as Annexure-III)</p> <p>3) Details of Regulating and monitoring facilities available (Enclosed as Annexure-IV)</p>
3	The infrastructure available in the labs and further need for equipment and infrastructure in those labs.	<p>Infrastructure Available (A) and Required (R) ® for the Laboratories of Karnataka State Pollution Control Board is Enclosed as Annexure-V)</p> <p>List of Equipments Available (A) and Required (R) for the Laboratories of Karnataka State Pollution Control Board is enclosed as Annexure-VI)</p>

4	The provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas.	The provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas is enclosed as Annexure-VII.
5	The availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022).	Statement regarding the availability of Budget and its sources in last two years (2020-2021 & 2021-2022) in respect of Karnataka State Pollution Control Board is enclosed as Annexure- VIII & IX.

Principal Secretary
(Ecology & Environment)
Department of Forest, Ecology & Environment

STAFF STRENGTH OF KARNATAKA STATE POLLUTION CONTROL BOARD AS ON 30.11.2023 (CADRE WISE FIGURES)					
Sí No	Designation	Cadre	Total Sanctioned Strength	Total Working Strength	Vacancy
TECHNICAL STAFF					
1	Manager IT	A	1	1	0
2	Chief Environmental Officer	A	3	3	0
3	Senior Environmental Officer	A	20	18	2
4	Environmental Officer	A	58	55	3
5	Deputy Environmental Officer	A	52	38	14
6	Assistant Environmental Officer	B	144	26	118
	Total		278	141	137
SCIENTIFIC STAFF					
1	Chief Scientific Officer	A	2	0	2
2	Senior Scientific Officer	A	4	2	2
3	Scientific Officer	A	15	4	11
4	Deputy Scientific Officer	B	15	3	12
5	Assistant Scientific Officer	B	34	16	18
6	Scientific Assistant	C	51	4	47
7	Senior Field Assistant	C	4	4	0
8	Field Assistant	C	17	5	12
	Total		142	38	104
NON -TECHNICAL STAFF					
1	Administrative Officer	A	1	1	0
2	Accounts Officer	A	1	1	0
3	Law Officer	A	1	1	0
4	Assistant Executive Engineer	A	2	2	0
5	Law Assistant	B	6	3	3
6	Assistant Horticulture Officer	B	1	1	0
7	Assistant Administrative officer	B	21	12	9
8	Superintendent	B	24	7	17
9	Public Relation Officer	C	1	1	0
10	Assistant Statistical Officer	C	1	0	1
11	Librarian	C	1	0	1
12	Junior Engineer	C	1	1	0
13	First Division Assistant	C	41	31	10
14	Stenographer	C	6	1	5
15	Senior-Data Entry Operator	C	9	0	9
16	Data Entry Operator	C	16	11	5
17	Junior Data Entry Operator	C	20	0	20
18	Second Division Assistant	C	68	8	60
19	Driver Grade -A	C	4	3	1
20	Driver Grade-B	C	13	10	3
21	Driver	C	15	0	15
22	Office Assistant	D	12	9	3
23	Attender	D	19	6	13
24	Peon/Watchman	D	19	2	17
	Total		303	111	192
	Grand Total		723	290	433

* Above posts include direct recruitment, promotion and deputation posts

[Signature]
Administrative Officer
[Signature]

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 $\frac{12}{23}$

ANNEXURE-I

Annexure-II

Details of Sanctioned Strength and Present Working Strength of Staff as per Board Notification dated 12.05.2010 and 26.04.2017 at Board Laboratories of KSPCB

Sl No	Designation of the Officers and Employees	Total Sanction Strength of the pose as per Board Notification dated 12.05.2010 and 26.04.2017			Present working strength														
		Total post	CEL-1	RL	CEL-1					CEL-2					RL				
					P	C	A	P	C	A	P	C	A	P	C	A			
1	Chief Scientific Officer	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	Senior Scientific Officer	4	2	2	1	-	-	-	-	-	-	-	-	-	-	1	-	-	-
	Scientific Officer	15	6	9	1	-	-	-	-	-	-	-	-	-	3	-	-	-	-
4	Deputy Scientific Officer	15	6	9	3	-	-	-	1	-	-	-	-	-	1	-	-	-	-
5	Assistant Scientific Officer	34	16	18	6	1	-	-	1	-	-	-	-	-	6	-	-	-	-
6	Scientific Assistant	51	31	20	1	2	13	13	1	-	5	5	5	2	1	1	1	10	10
Total		121	63	58	12	3	13	13	3	0	5	5	5	13	1	1	1	10	10
Grand Total		121	121		28					8					24				

Note: 1. CEL-Central Environmental Laboratory, RL-Regional Laboratory
 2. P-Permanent Staff; C-Contract Staff; A-Agency Staff


 Chief Scientific Officer

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ANNEXURE-II (11)

Annexure - III

Details of Regulating and monitoring facilities available along with the sanctioned strength and present working strength of field staff

Sl No	Designation of the Field Staff	Total Sanction Strength of the post as per Board Notification dated	Name of the Central and Regional Laboratories												
			CEL-1, Bengaluru	CEL-2, Davanagere	RL-Mysuru	RL-Mangaluru	RL-Hassan	RL-Dharwad	RL-Belgavi	RL-Raichur	RL-Kalburgi				
1	Senior Field Assistant	4	2	-	1	-	-	-	-	-	-	-	-	-	-
2	Field Assistant	17	34	5	9	3	3	4	5	2	3	-	-	-	-

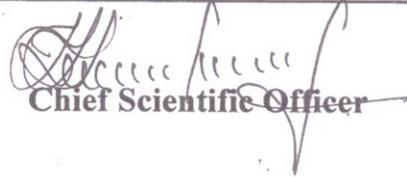
Note: CEL-Central Environmental Laboratory, RL-Regional Laboratory


Chief Scientific Officer

ANNEXURE-III

**Details of Regulating and monitoring facilities available at Karnataka
State Pollution Control Board**

Sl No	Name of the Instruments	Available	Required
1	High Volume Sampler	25	16
2	Handy Air Sampler	4	5
3	RSPM Samplers (PM10)	57	32
4	PM2.5 Samplers	39	29
5	Stack Monitoring Kit	35	13
6	Whether Station	9	-
7	CO analyzer	1	8
8	Ozone Analyzer	-	9
9	Flue Gas Analyzer	11	-
10	Sound Level Meter	65	8
11	Water quality monitoring kit	8	36


Chief Scientific Officer

ANNEXURE-IV (v)

**Infrastructure Available and Required for the Laboratories of Karnataka State
Pollution Control Board**

Sl No	Lab Infrastructure	Number of Labs having Infrastructure	Number of Labs Required Infrastructure
1	Physical Parameters	9	2
2	Inorganic (General & non-metallic)	9	2
3	Inorganic (Metals)	7	4
4	Pesticide Analysis	5	6
5	Microbiological Tests	2	9
6	Toxicological Tests	7	4
7	Biological Tests	9	2
8	Soil, sludge, sediment test	5	6
9	Characterization of hazardous wastes	5	6
10	Ambient Air / Fugitive Emissions	9	2
11	Stack gases/ Source emission	9	2
12	Noise level	9	2
13	Meteorological Monitoring	9	2


Chief Scientific Officer

ANNEXURE-V

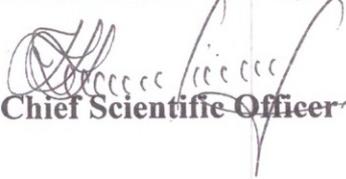
List of Equipments Available and Required for the Laboratories of Karnataka State Pollution Control Board

Sl No	Name of the Instruments	Available	Required
1	Filtration Assembly	10	-
2	Heating Mantle	12	-
3	Hot Plate	13	-
4	Muffle Furnace	10	-
5	Water Bath	12	-
6	Autoclave	10	-
7	Colony counter	9	-
8	BOD Incubator	10	-
9	Bacteriological incubator	10	-
10	COD Digester	12	-
11	DO Meter	11	-
12	pH Meter	11	-
13	Conductivity Meter.	11	-
14	Mechanical Shaker	8	2
15	Spectrophotometer (portable)	12	-
16	Water Distillation Unit	12	-
17	Distillation Assemblies for Phenol, F, CN and NH3	10	-
18	TKN Analyzer	9	-
19	Turbidity Meter	11	-
20	Rotary Evaporator	7	3
21	TCLP/Zero Head Extractor	8	2
22	High Volume Sampler	25	16
23	Handy Air Sampler	4	5
24	RSPM Samplers (PM10)	57	32
25	PM2.5 Samplers	39	29
26	Stack Monitoring Kit	35	13
27	Whether Station	9	-
28	AAS (Flame & Flameless)	5	4
29	ICP-OES	3	1
30	ICP-MS	1	3
31	AOX Analyzer	1	1
32	Total Organic Carbon Analyzer	-	6
33	Gas Chromatograph with suitable detectors	5	4
34	Water purification system	11	-

ANNEXURE-V

**List of Equipments Available and Required for the Laboratories of Karnataka
State Pollution Control Board**

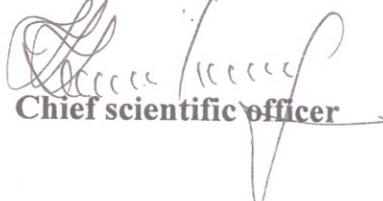
SI No	Name of the Instruments	Available	Required
35	Analytical balance	11	-
36	Precision balance	11	-
37	Specific ion meter	10	-
38	Mercury analyzer	-	6
39	UV-Visible spectrophotometer	8	1
40	TOC Analyzer	-	6
41	Bomb Calorimeter	6	3
42	Elemental analyzer	-	3
43	Flash Point Apparatus	4	-
44	X ray fluorescence spectrometer	-	4
45	Ion Chromatograph	-	4
46	CO analyzer	1	8
47	Ozone Analyzer	-	9
48	Flue Gas Analyzer	9	-
49	Sound Level Meter	65	8
50	Microscope	2	7
51	Microwave Digester	6	3


 Chief Scientific Officer

ANNEXURE-VIProvision made in Laboratories for Monitoring of Hotspots in Critically Polluted areas

The Central Pollution Control Board (CPCB) has identified 03 industrial clusters in the State of Karnataka namely Peenya, KIADB Industrial Area Jigani-Anekal & Bidar

- For Restoration of Polluted water bodies/contaminated sites/ground water, Central Environmental Laboratory-1, Bengaluru and Central Environmental Laboratory-2, Davangere, Regional Laboratories at Mysore, Mangaluru, Dharwad have facilities/infrastructure for the following Regional Laboratories are have facilities/ Infrastructure.
 1. Physical Parameters
 2. Inorganic (General & non-metallic)
 3. Inorganic (Metals)
 4. Pesticide Analysis
 5. Microbiological Tests
 6. Toxicological Tests
 7. Biological Tests
 8. Soil, sludge, sediment test
 9. Characterization of hazardous wastes
 10. Ambient Air / Fugitive Emissions
 11. Stack gases/ Source emission
 12. Noise level
 13. Meteorological Monitoring
- Monitoring of hotspots in Critically polluted area is being carried out by using Mobile Laboratories (2 No's) and Installation of continuous water quality monitoring stations as per the direction by CPCB on 26.04.2016 are as follows.


Chief scientific officer

ANNEXURE-II - STATEMENT REGARDING THE AVAILABILITY OF EXPENDITURE IN LAST TWO YEARS (2020-2021 AND 2021-2022) I.R.OF KARNATAKA STATE POLLUTION CONTROL BOARD.			
Rs.in Lakhs			
ACCOU NT CODE	HEAD OF ACCOUNTS	2020-21	2021-22
1	2	3	4
2228	Write Off/Losses /	3.35	2.30
2229	Statuary/Internal/Concurrent Audit Fees	0.00	0.00
2230	Other Charges	0.00	0.15
2234	Public Hearing Meeting Expenses	0.00	0.00
2237	Award to the Informers	14.86	23.17
2238	Consultancy Charges	0.00	0.00
2241	RTI Fee Remitted	6058.04	8857.19
	TOTAL		
	MAINTENANCE EXPENDITURE	93.60	76.97
3200	Rent, Rates/Penalty, Taxes	130.27	168.37
3202	Vehicle Fuel & Oil	47.41	51.22
3203	Vehicle Repairs	31.73	26.87
3204	Vehicle Taxation & Insurance	11.79	10.40
3205	Hire of Vehicles	61.92	45.13
3206	Laboratory Maintenance	27.1	16.65
3207	AMC for Laboratory Equipment	52.50	3.75
3208	AMC for Mobile Lab	17.74	18.75
3209	Office Equipment (Repairs)	16.28	9.66
3210	AMC for Office Equipment	318.28	428.63
3210	CMC for CAAQM/ CANQM/ (A) RTCWQM Stations	1.74	2.39
3211	Furniture & Fixtures Maintenance	22.93	95.97
3212	Building Maintenance & its Premises	22.03	0.73
3213	Maintenance of Park including Eco Park	0.00	0.00
3214	Maintenance of CETP	59.15	54.96
3215	Maintenance/AMC of Electrical Installation	914.47	1010.45
	TOTAL		
	PLANS & SCHEMES	0.00	0.00
3400	Grants (GOI, GOK & OTHERS)	0.00	0.00
3401	Research & Development	0.00	0.00
3403	Plans & Schemes of Board Fund	0.00	0.00
	TOTAL		
	CESS REIMBURSEMENT	0.00	0.00
3500	50% Cess Fund towards Establishment & Operational Expenditure	0.00	0.00
3501	50% Cess Fund towards Pollution Control Measures Expenditure	0.00	0.00
3502	Financial Assistance to SSI Units (Revolving Fund)	0.00	0.00
	TOTAL		
	OTHER SCHEMES	0.00	0.00
3600	Bio Medical Waste	0.00	0.00
3601	Hazardous Waste Management	0.00	0.00
3602	Eco Development Fund	0.00	15.19
3603	Design & Development of Mobile App	0.00	3.96
3604	Development of Comprehensive Software	0.00	19.15
	TOTAL	8731.78	11068.98

Chief Finance Officer
Karnataka State Pollution Control Board
Bangalore - 560 001. 3/2/21

ANNEXURE-II - STATEMENT REGARDING THE AVAILABILITY OF EXPENDITURE IN LAST TWO YEARS (2020-2021 AND 2021-2022) I.R.OF KARNATAKA STATE POLLUTION CONTROL BOARD.			
Rs.in Lakhs			
ACCOU NT CODE	HEAD OF ACCOUNTS	2020-21	2021-22
1	2	3	4
	CAPITAL EXPENDITURE	953.18	149.94
4200	Land & Building	40.84	109.09
4201	Office Equipment	152.85	183.64
4202	Laboratory Equipment	0.00	9.21
4203	Procurement of Vehicles	6.37	10.52
4204	Furniture's & Fixtures	55.18	28.72
4205	Electrical Equipments	6.77	0.29
4206	Office Modernization	0.00	0.00
4207	Development of Parks/Gardens	544.08	458.63
4208	Establishment of CAAQM/ CANQMS/RTCWQM Stations	0.00	0.00
4209	Establishment of Pilot Projects for Disposal of e-waste, BMW & CEEP's & STP's	0.00	232.15
4210	Establishment of solar PV Power Plant	1759.27	1182.19
	TOTAL		
	REVENUE EXPENDITURE	2265.63	2250.86
2200	Salaries	175.05	177.43
2201	Project Fund - Remuneration to Contract Employees	913.49	1125.37
2202	Manpower /Security /Housekeeping services	0.00	0.00
2203	Welfare/Sports/Cultural Programmes	4.65	1.75
2204	Staff Advances/Deposits	22.83	17.97
2205	Traveling Allowance	12.57	13.24
2206	Postage	5.38	5.53
2207	Liveries (Uniform)	30.15	28.80
2209	Telephones Land Line	13.96	10.94
2210	Mobile Telephone	168.65	141.38
2211	Electricity & Water Charges	16.33	23.77
2212	Stationary	31.25	28.37
2213	Printing	48.12	58.39
2214	Other Items (Contingency)	58.46	45.04
2215	Fees & Honorarium	30.45	41.72
2216	Legal & Professional Charges	31.75	30.21
2217	Training Programme/Course Fee	0.24	1.31
2218	Books & Periodicals/ Publication	4.17	3.75
2219	Newspapers	57.77	34.67
2220	Advertisement	52.68	66.74
2221	Awareness Programme/Publicity	32.79	4.81
&2222	Services		
2223	World Environment Day	7.34	3.40
2224	Exhibitions & Celebrations	22.50	52.22
2225	Grant in Aid/Contributions/ Subscription, Studies/ Seminars	19.13	22.61
2226	Hospitality Charges/Sumptuary Allowances	2014.49	4641.29
2227	Pension/Gratuity/CPF/ GIS/Insurance	0.00	0.00

Chief Finance Officer
Karnataka State Pollution Control Board

B. Bangalore - 560 001.

17/12/2023

At 1/12

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ANNEXURE-I - STATEMENT REGARDING THE AVAILABILITY OF BUDGET AND ITS SOURCES IN LAST TWO YEARS (2020-2021 AND 2021-2022) I.R.OF KARNATAKA STATE POLLUTION CONTROL BOARD.

		Rs.in Lakhs	
		2020-21	2021-22
1	2	3	4
	GRANTS		
200	Government of India	0.00	0.00
201	Government of Karnataka	0.00	0.00
202	Other Agencies	0.00	0.00
203	World Bank Project	0.00	0.00
	TOTAL	0.00	0.00
	CESS REIMBURSEMENT		
210	50% Establishment & Operational Charges	0.00	0.00
211	50% Pollution Control Measures	0.00	0.00
	TOTAL	0.00	0.00
	FEES		
1200	Consent Fee	9545.81	41301.30
1201	Bio-Medical Waste	0.00	0.00
1202	Hazardous Waste Management Fees	0.00	0.00
1203	Water/Air Analysis Fee of Board	212.39	249.01
1204	Reimbursement of Monitoring Analysis Charges by CPCB	179.12	130.39
1205	Sale of Tender Form	3.51	0.99
1206	Environmental Statement Fee	0.00	0.00
1207	Cess Appellate fee	0.00	0.00
1208	CETP Membership Fee	0.00	0.00
1209	Right To Information Act Fees	0.40	0.73
1210	Sale of Act Books/ Technical Hand Books	0.02	0.01
1211	Sale of Board Old Vehicles/Other Assets	4.07	7.00
1212	Lab Empanelment Fee	0.00	0.00
	TOTAL	9945.32	41689.43
	INTEREST ON INVESTMENTS		
1300	Interest on Investment/SB Accounts	564.74	1215.09
1301	Interest on Staff Advances	9.28	8.15
	TOTAL	574.02	1223.24
	OTHERS		
1400	Miscellaneous Receipt	0.50	19.19
1401	Building Rent	28.00	41.07
1402	Fines/Penalty	1.02	1.12
1407	Auditorium Rent	0.00	0.00
1409	Administrative Charges	0.00	0.00
1410	Forfeiture of GMD/FSD/STP	0.50	0.47
1411	Publication Security Deposits	0.00	0.00
1412	Staff Advance Recovery	12.90	15.11
1413	Royalty	0.00	0.00
	TOTAL	42.92	76.96
	GRAND TOTAL	10562.26	42989.63

Chief Finance Officer
Karnataka State Pollution Control Board

Bangalore - 560 001.

D. Anand

[Signature]

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